

**CIVIL JUDGES RECRUITMENT COMMITTEE,
HIGH COURT OF KARNATAKA, BENGALURU – 560001.**

**NOTIFICATION No.CJR 1/2020
DATED 25TH FEBRUARY, 2021**

In pursuance of this office Notification No.CJR 1/2020 dated 25.02.2020 inviting applications for recruitment to the post of Civil Judges by direct recruitment in accordance with the Karnataka Judicial Services (Recruitment) Rules, 2004 and Amendment Rules, 2011, 2015 and 2016, the following 31 candidates, selected as suitable in the order of merit, prepared on the basis of the marks secured in the Competitive Written Examination held during November 2020 and Viva-Voce held during February 2021, is notified:

Sl. No.	Register Number	Name of the Candidates	Category/Quota Claimed	Selected Category
1	CJM20014	CHANDRIKA K T	GM	GM-UR
2	CJM20331	SHRINIVAS PATIL	GM	GM-UR
3	CJM20252	ABHISHEK RAMACHANDRA JOSHI	GM/KM	GM-UR
4	CJM20253	CHATNI PRASHANT SHARANABASAVESHWAR	GM	GM-UR
5	CJM20170	RAVIPRAKASH TIPPANNA AVIN	GM	GM-UR
6	CJM20042	CHETHANA	Cat- II(A)/RU/KM	GM-UR

7	CJM20010	ADITHYAKUMAR H R	GM	GM-UR
8	CJM20306	CHETANA ARIKATTI	GM/KM	GM-WM
9	CJM20317	SAUMYA HOOLI	GM	GM-WM
10	CJM20018	SHIVAKUMAR G N	GM/KM	GM-KM
11	CJM20203	MANJUNATHA CHARI D K	Cat- II(A)/RU/KM	GM-RU
12	CJM20138	PRAKRUTHI Y R	GM	GM-WM
13	CJM20446	SPARSHA M DSOUZA	GM	GM-WM
14	CJM20244	SHARATH KUMAR K S	GM	GM-EX*
15	CJM20240	CHAITHRA L	GM	GM-WM
16	CJM20269	ROOPA MATTI	GM	GM-WM
17	CJM20048	JEETHU R S	GM	GM-EX*
18	CJM20251	SUKANYA C S	Cat- III(A)/RU/KM	GM-RU
19	CJM20361	MANJUNATH BANAKAR	Cat-III(B)	Cat- III(B)-UR
20	CJM20304	DASTAGEERSAB ABDULRAJAK MULLA	Cat-II(B)/KM	Cat- II(B)-KM
21	CJM20101	G SANJEEV KUMAR	SC	SC-UR

22	CJM20003	RAGHU C J	SC/KM	SC-KM
23	CJM20256	ROOPA CHINIVAR	Cat-III(B)/KM	Cat-III(B)-EX*
24	CJM20002	KARN SINGH R U	Cat-II(A)	Cat-II(A)-UR
25	CJM20034	PARVATHI V	SC/KM	SC-WM
26	CJM20040	RASHMI S	SC	SC-WM
27	CJM20058	BHAVYA K	Cat-II(A)/KM	Cat-II(A)-WM
28	CJM20019	NAZIA KOUSER	Cat-II(B)	Cat-II(B)-WM
29	CJM20430	VIDYA A S	GM/RU/KM	GM-RU
30	CJM20395	SARASWATI HOTAKAR	SC/RU/KM	SC-RU
31	CJM20122	USHA RANI B N	SC/RU	SC-RU

****Note: The candidates at Sl. No. 14, 17 and 23 are qualified for selection under Ex-servicemen quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996.***

BY ORDER OF THE HIGH COURT

**Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE.
HIGH COURT OF KARNATAKA**